

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 14

IA 2342/2024 in C.P. (IB)/745(MB)2020

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **24.07.2024**

NAME OF THE PARTIES: **MR. VIRENDRA KRISHNA PAWAR AS**
PROPRIETOR AT SHREE ELECTRICALS
ENTERPRISES V/s CREATOZ BUILDERS
PRIVATE LIMITED

Section 60(5) & 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

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- 1) Mr. Gaurav Joshi, Ld. Counsel for the Applicant and Ms. Charudatta Marathe, Interim Resolution Professional are present in person.
- 2) Ld. Counsel for the Applicant seeks some time to proceed further in the matter, contending that he is in some personal difficulty today. At request, stand over to 06.08.2024, for further consideration and hearing.
- 3) In the meantime, interim orders, if any, as stated to be in forced shall remain in force till the next date of hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)